

Fourteenth Loksabha

Session : 3

Date : 22-12-2004

Participants : Chatterjee Shri Somnath, Badal Shri Sukhbir Singh, Bansal Shri Pawan Kumar

Title : Alleged report published in a National daily against the Chief Minister of Punjab.

MR. SPEAKER: Shri Sukhbir Singh Badal may please speak now.

May I make a request? Shri Sukhbir Singh Badal, as you know, no submission which is an allegation in nature can be made against a person who is not present in the House. Please keep that in mind and make your submission.

SHRI SUKHBIR SINGH BADAL (FARIDKOT): Sir, first of all I would like to thank you for giving me this opportunity.

MR. SPEAKER: Yes, I would have given you this opportunity if you had not unnecessarily created a situation which was avoidable.

SHRI SUKHBIR SINGH BADAL : Sir, there has been a complete break down of Constitutional machinery in the State of Punjab. It seems that there are two rules in the State of Punjab. One to harass the political opponents and the Opposition and the other to protect the Government and the ruling party politicians.

And there is one law to protect the Government and the Government politicians. This is a scam which was not unearthed by us as a political party. This scam was unearthed by a leading national daily, the *Hindustan Times*. If you read that newspaper, if you see the style in which it was published, you will be surprised. It is not even published here.... (*Interruptions*)

MR. SPEAKER: You cannot show that. You cannot display that here.

... (*Interruptions*)

SHRI SUKHBIR SINGH BADAL : What I am saying is that the *Hindustan Times* newspaper investigation says this.... (*Interruptions*) The Punjab Chief Minister and his sons.... (*Interruptions*)

MR. SPEAKER: I have not allowed that. That is not going on record. This is very unfortunate.

(*Interruptions*) ... *

* Not Recorded

MR. SPEAKER: If the Speaker allows some hon. Member to speak, I am there to see. If there is any violation of the rules, I shall correct that. Shri Badal, I have requested you already. You know the rules. You are already an experienced Member.

... (*Interruptions*)

MR. SPEAKER: Just wait a minute.

SHRI PAWAN KUMAR BANSAL (CHANDIGARH): He is talking of the style in which it has been published. I would like to seek your protection. Is it open to us to quote a newspaper report and bring a privilege matter... (*Interruptions*)

MR. SPEAKER: You please sit down. You do not have to encourage him. I am myself protecting him. Why are you doing it?

... (*Interruptions*)

अध्यक्ष महोदय : आप लोग बैठिये।

... (व्यवधान)

MR. SPEAKER: Nothing will be recorded except Shri Badal's statement.

(*Interruptions*) ... *

SHRI SUKHBIR SINGH BADAL : That newspaper has published news about the FERA and FEMA violation of a Chief Minister...*

... (*Interruptions*)

MR. SPEAKER: Shri Bansal, it cannot go on record. This is a matter on which I have not allowed you. I am sorry. You are a very responsible Member.

... (*Interruptions*)

SHRI SUKHBIR SINGH BADAL : It involves FERA and FEMA violations which is not a State subject. It is a Government of India subject. A leading national daily has published international money-laundering scam with proof.... (*Interruptions*) They have given evidence, documents, e-mails, Swiss bank accounts....

(*Interruptions*)

* Not Recorded

SPEAKER: I will look into it. Before you said, I have said that I would look into it.

... (*Interruptions*)

SHRI SUKHBIR SINGH BADAL : They have given the Swiss bank accounts.... (*Interruptions*)

MR. SPEAKER: Shri Bansal, nothing will be recorded. Just wait a minute. Are you bound by his statements?

... (*Interruptions*)

MR. SPEAKER: No statement by any hon. Member is binding on others.

... (*Interruptions*)

अध्यक्ष महोदय : आप लोग बैठिये।

... (व्यवधान)

अध्यक्ष महोदय : सिद्ध जी, आप बैठिये। हम उनको बैठाने की कोशिश कर रहे हैं।

... (व्यवधान)

MR. SPEAKER: Shri Sidhu, I will not allow you to speak. Do not create complications.

... (*Interruptions*)

SHRI PAWAN KUMAR BANSAL : He says that it is proof. How can it be proof?

MR. SPEAKER: That does not mean that it is true. I will look into it. I have said that already.

... (*Interruptions*)

MR. SPEAKER: I will not permit anybody to speak. Shri Badal, will you please conclude? Please continue and conclude.

... (*Interruptions*)

अध्यक्ष महोदय : आप लोग क्यों इस तरह से कर रहे हैं ?

... (व्यवधान)

अध्यक्ष महोदय : आप लोग बैठिये।

... (व्यवधान)

MR. SPEAKER: Shri Sidhu, I will not allow you.

SHRI SUKHBIR SINGH BADAL : A national daily has published Swiss bank accounts and e-mails ..

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.... (*Interruptions*) I am surprised that the Government of India has not responded to this matter.

MR. SPEAKER: Do not make allegations against others. Bring it to me.

... (*Interruptions*)

MR. SPEAKER: Why do you not behave in a responsible manner?

... (*Interruptions*)

MR. SPEAKER: That will not be recorded. Show it to me. I shall see that. Shri Badal, it is all right. It is enough. You have made it.

... (*Interruptions*)

SHRI SUKHBIR SINGH BADAL : Had it been an opposition-ruled Government, the Prime Minister, this Government would have sacked that Government..... (*Interruptions*)

MR. SPEAKER: I have not called you.

... (*Interruptions*)

MR. SPEAKER: You are not to dictate to me. I will not allow this. That will not be recorded. I will not allow.

(*Interruptions*)*

MR. SPEAKER: I have permitted him. I have allowed him to speak. You are creating disturbance and encouraging him.

... (*Interruptions*)

MR. SPEAKER: Nothing else should be recorded.

(*Interruptions*)*

... Expunged as ordered by the Chair

* Not Recorded

MR. SPEAKER: Nothing else will be recorded. Only Shri Badal's statement will be recorded. It has to be shown to me.

... (*Interruptions*)

SHRI SUKHBIR SINGH BADAL : If there is any major scam, it should be investigated. ... (*Interruptions*)

अध्यक्ष महोदय : आपके एसोसियेशन की जरूरत नहीं है।

...(व्यवधान)

MR. SPEAKER: The names of Shri Sukhdev Singh Dhindsa and Shri Navjot Singh Sidhu will be associated.

The House stands adjourned to meet at 2.15 p.m.

13.14 hrs.

The Lok Sabha then adjourned for Lunch till fifteen minutes

past Fourteen of the Clock.

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14.19 hrs.

The Lok Sabha re-assembled after Lunch at nineteen minutes past

Fourteen of the Clock.

(Mr. Deputy-Speaker *in the Chair*)